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C.A.No. 37 OF 1998

ITEM No. 106

Court No. 8

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 37 of 1998

TATA IRON & STEEL CO. LTD. Appellant (s)

VERSUS

CHIEF INSPECTING OFFICER & ORS. Respondent (s)

(With appln.(s) for intervention, substitution and change of cause title)

With Civil Appeal No. 2309 of 1999

Date : 25/09/2003 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s)Mr. R.K. Jain,Sr.Adv.
Ms. Shirin Khajuria,Adv.
Ms. Vandana Chugh,Adv.
Mr. Rajan Narain,Adv.

For Respondent (s)Mr. B.B. Singh,Adv.

Ms. Nandini Mukherjee,Adv.
Mr. Deba Prasad Mukherjee,Adv.
Mr. Somnath Mukherjee,Adv.

UPON hearing counsel the Court made the following
O R D E R

I.A. No.3 for substitution and change of cause title is allowed.

Issue notice to the proposed respondents. Dasti service, in addition, is permitted.

List after service is complete.

[T.I. Rajput][Shelly Sengupta]
Court Master Court Master